No.D-12011/19/2014-Ad.I
Government of India
Ministry of Corporate Affairs
‘A’ Wing, 5th floor, Shastri Bhavan,
Dr.Rajendra Prasad Road, New Delhi,
Dated the June, 2015

OFFICE MEMORANDUM

Subject : Extension of the tenure of AMA at Dadri, Gautam Budh Nagar (U.P.)—Reg.

******

Consequent upon receipt of his willingness to continue as Authorized Medical Attendant, the Head of Department in this Ministry hereby extends the appointment of Dr. Sanjay Nagar, MD (Regn.37108) Clinic at Railway Road, Dadri and R/o Village Dujana, Thana Dadri, Gautam Budh Nagar (U.P.) as Authorized Medical Attendant (AMA) in terms of CS(MA) Rules, 1944 as amended from time to time for all employees of this Ministry and their family members residing at Dadri and within a radius of 16 Kms thereof not covered by CGHS, for a further period of one year w.e.f. 18.06.2015 or till further orders, whichever is earlier.

2. The aforesaid appointment of Dr. Sanjay Nagar, MD, as Authorized Medical Attendant is made on the terms and conditions contained in this Ministry’s O.M. No. A-17011/3/2006-Admin.III dated 29.12.2006.

(KSHITISH KUMAR)
Under Secretary to the Govt. of India

To

Dr. Sanjay Nagar, MD
Railway Road, Dadri
Gautam Budh Nagar (U.P.)

Copy, for information to:

1. All officers/Sections in the Ministry.
2. Pay & Accounts Officer, Ministry of Corporate Affairs, New Delhi.
4. Shri Leelu Singh, MTS.
5. Guard file/Notice Board.
6. e-Governance Cell for uploading on “Employees Corner link”.